

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4428
ANSWERED ON:20.12.2012
DAM RE-ESTABLISHMENT
Naranbhai Shri Kachhadia

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has received any proposal(s) from the State Governments of Gujarat and Madhya Pradesh for dam re-establishment and development projects to be funded by World Bank;
- (b) if so, the details thereof and the projects included therein; and
- (c) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) Yes Madam. The Government of India had earlier received the proposals from the States of Gujarat and Madhya Pradesh for participation in the Dam Rehabilitation and Improvement Project (DRIP) with World Bank assistance.

(b) The World Bank DRIP Preparation Mission visited India from 12 to 22 November, 2008 and held discussions with officials of CWC and participating States. Out of 13 interested States (namely Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Jharkhand, Kerala, Maharashtra, Tamil Nadu, Uttar Pradesh, Uttarakhand, West Bengal, Madhya Pradesh and Orissa), only 11 States participated in the discussions (Uttar Pradesh and Bihar did not attend the discussion). Of the states that had earlier shown interest in the project Gujarat along with Bihar, Maharashtra, and Uttar Pradesh indicated that they would be unlikely to join DRIP. The World Bank Mission considered that the proposals from Andhra Pradesh, Jharkhand, Uttarakhand, and West Bengal were not sufficient for inclusion for reasons of small number of dams proposed, or quality and readiness of documentation. The Aide Memoire (November, 2008) circulated by the World Bank indicated inclusion of 5 States viz. Chhattisgarh, Kerala, Madhya Pradesh, Orissa and Tamil Nadu as confirmed States for DRIP implementation on the basis of institutional readiness, government interest and commitment. The finalized 5 states were requested to convey their government level willingness with concurrence of their finance department for participation in DRIP. The government of Chhattisgarh subsequently indicated that they are not inclined for taking part in DRIP. The willingness was indicated by 4 states namely Kerala, Orissa, Madhya Pradesh and Tamil Nadu. Hence, the World Bank project agreement was signed with these four states for rehabilitation of 223 dams; for Madhya Pradesh 50 dams as given in Annexure-I have been included under DRIP at a cost of Rs. 314.54 Crore.

(c) The financing agreement has been signed by the Union Government with the World Bank. The total estimated cost of DRIP is Rs. 2100.00 Crore. Out of the total project cost, Rs. 1487.23 Crores is for four states and Rs. 132.00 Crore is for Central Water Commission. In addition, a provision of Rs. 480.24 Crores has been included in the total project cost as unallocated resources that can be used during implementation for similar works in additional states which may join the project at a later date. Out of the total project cost, 80% (i.e. Rs. 1680.00 Crore) will be funded by the World Bank, while 20% (i.e. Rs. 420.00 Crores) will be borne by respective state governments and Central Water Commission. The project has become effective from 18th April, 2012.